

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 113/11/2019 O.A./260/558/2014 PRAFULLA CHANDRA SAHOO

-V/S-

NATIONAL ALUMINIUM COMPANY LIMITED, M/O MINESITEM NO:97 FOR APPLICANTS(S)

Adv. :Mr. A. Mishra on behalf of Mr. S. Palit

FOR RESPONDENTS(S) Adv.:Mr. M. K. Mishra & Mr. D. K. Pattnaik for NALCO

Notes of The Registry	Order of The Tribunal				
	<p>Mr. A. Mishra, Ld. Counsel appears on behalf of Mr. S. Palit, Ld. Counsel for the applicant submitted that the applicant has been reinstated by the respondents in the meantime. So, he does not want to pursue the OA. Accordingly, the OA is disposed of as not pressed.</p> <p>Mr. M. K. Mishra and Mr. D. K. Pattnaik, Ld. Counsels for the NALCO are present.</p> <table border="1"><tr><td>(SWARUP KUMAR MISHRA) MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td colspan="2">pms</td></tr></table>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)	pms	
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